

**Violation of Ancient Monuments and Archaeological Sites and Remains Act**

287. SHRI ARVIND KUMAR SINGH: Will the Minister of CULTURE be pleased to refer to answer to Unstarred Question 2662 given in the Rajya Sabha on 19 February, 2014 and to state:

(a) the details of FIRs filed for violation of Ancient Monuments and Archaeological Sites and Remains Act, 2010 at Sarnath, Varanasi during last three years along with the names against whom FIRs have been filed;

(b) whether FIR has been registered for violation of Ancient Monuments and Archaeological Sites and Remains Act, 2010 against Cambodian temple, Sarnath, Varanasi by ASI;

(c) if so, the details of the FIRs and date of registering the FIR, if not, the basis thereof; and

(d) the details of action taken against the guilty officials for connivance with offenders and for not filling FIRs?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) to (d) The details of complaint lodged with Police Authority against illegal construction/constructor within the regulated and prohibited areas of Chaukhandi Stupa and Dhamekh Stupa at Sarnath during the last three years and the current year are given in the Statement (*See below*). Against the Cambodian temple, the complaint was made on 25.05.2013 for illegal construction within the prohibited area of Chaukhandi Stupa, Sarnath. Hence, there is no lapse of responsibility on the part of Archaeological Survey of India pertaining to the action initiated against illegal construction within the regulated/prohibited areas of Chaukhandi Stupa and Dhamekh Stupa at Sarnath.

**Statement**

*Details of police complaint made against illegal construction within prohibited and regulated area of Chaukhandi Stupa and Dhamekha Stupa at Sarnath during the last three years and the current year*

**(i) Prohibited area of CHAUKHANDI STUPA at Sarnath**

Sl. No.	Name & Address of Illegal Constructors	Date of information to Police Station
1	2	3
1.	Shri Ram Lochan Yadav S/o Late Kharpattu Yadav, Ganj, Sarnath	02.01.13; 29.04.14
2.	Shri Panna Lal Yadav, Ganj, Sarnath	29.10.12; 05.12.12
3.	Shri Pramod Kumar Pal S/o Shri Ramu Pal, Ganj, Sarnath	25.02.13

1	2	3
4.	Shri Prem Patel S/o Sechan Patel, Ganj, Sarnath	17.06.13
5.	Shri Nathu Yadav S/o Bechan Yadav, Ganj, Sarnath	29.04.13; 26.05.13
6.	Shri Raju Gupta, Ganj, Sarnath	17.06.13
7.	<b>Combodia Temple, Sarnath</b>	<b>25.05.13</b>
8.	Shri Ganesh Patel S/o Shri Ram Patel, Ganj, Sarnath	22.04.13
9.	Shri PulluYadav S/o Shri Lal Ji Yadav, Ganj, Sarnath	03.03.13
10.	Shri Chote Lal Yadav S/o Shri Sanjay Yadav, Ganj, Sarnath	20.02.13
11.	Shri Munnu Pandey, Hukulganj, Varanasi	09.11.12
12.	Shri Anuj Didwaniya S/o Shri Om Prakash Didwaniya, Ravindra Coloney, Varanasi	15.05.14; 11.12.12
13.	Shri Munna Maurya S/o Shri Rajkumar Maurya, Ganj, Sarnath	06.04.12;
14.	Shri Govind Yadav, Ganj, Sarnath	01.02.14
15.	Muneshwar Sardar Balike Vidyalaya, Varanasi	18.02.14
16.	Nathuni Yadav S/o Shri Ram Ji Yadav, Varanasi	24.02.14
17.	Regional Forest Officer, Sarnath	08.05.14
18.	Shri Hira Yadav S/o Late Kharpattu Yadav, Ganj, Sarnath	05.05.14
19.	Shri Jywoot Yadav S/o Shri Bajarani Yadav, Ganj, Sarnath	05.05.14
(ii)	<b>Regulated area of CHAUKHANDI STUPA at Sarnath</b>	
1.	Shri Vishwanath Yadav S/o Late Chaman Yadav, Ganj, Sarnath	05.05.14
2.	Shri Munna Kannaujiya, Village-Khajuhi, Sarnath	01.04.14
3.	Shri Pradeep Patel S/o Shri Nand Lal Patel, Village-Khajuhi, Sarnath	01.04.14

1	2	3
4.	Buddhist Vishyana Centre, SA-9/98 B, Ghurahoopur, Sarnath	13.04.14; 18.04.14
5.	Dr. Shamsher Singh, Shrinagar Bazar, Sarnath, Varanasi	03.04.14
<b>(iii) Prohibited area of DHAMEKH STUPA at Sarnath</b>		
1.	Mahabodhi Society, Sarnath, Varanasi	22.09.11; 11.05.13
2.	Shri Ajay Yadav, Anmol Nagar, Varanasi	19.05.12
3.	Dr. Ghambhira Buddha, Myanmar Trust, Sarnath	12.11.13
4.	Shri Ashutosh Pandey S/o Shri Umashankar Pandey, Village & Post-Kaithi, Varanasi	22.07.13
5.	Shri Harishchandra Rajbhar S/o Shri Balldev Rajbhar, Ghurahoopur, Sarnath, Varanasi	30.03.13
6.	Shri Rajnath, Khajuhi, Sarnath	21.02.13
7.	Shri Pawan Pandey, Khajuhi, Sarnath	21.02.13
8.	Shri Dilip Vishwakarma S/o Shri Gaurishankar Vishwakarma, Khajuhi, Sarnath	21.02.13
9.	Sikkim Trust, Sarnath	05.02.14

#### Preserving and reviving culture in Himalayas

288. SHRI TARUN VIJAY: Will the Minister of CULTURE be pleased to state:

(a) what are Government plans for preserving and reviving culture in Himalayan areas, with special focus on Uttarakhand, Ladakh and Sikkim; and

(b) whether Government is considering to give attention to Indus Valley Civilization sites including Indus river in Leh under its cultural umbrella and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) The Government of India implements a Scheme for providing financial assistance to organizations/Trusts engaged in the field of promotion, protection and preservation of Cultural Heritage of Himalayas and registered as a society under the societies Registration Act 1860 or as a public trust under Indian Trust Act, 1882 for undertaking the activities like- (i) Study and research on cultural heritage, (ii) Preservation of old manuscripts, literature, art & crafts and documentation of cultural activities/